

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/130/KOB/2024 IN IA(C/ACT)/94/KOB/2024 in CP(C/ACT)/12/KOB/2023
SECTION	241 (1),242 (2) C/ACT
NAME OF PARTIES	SHABEER PADANNA PARAMBA AND ANOTHER V/S ASHRAFALI KALLIKUNNEL SYEDMUHAMMED AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	NEBIL NIZAR, AKHIL J CHANDRAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SREEPRIYA KALARIKKAL

**23rd JULY 2024**

## **ORDER**

### **IA(C/ACT)/130/KOB/2024 IN IA(C/ACT)/94/KOB/2024 in CP(C/ACT)/12/KOB/2023**

This application is filed by the Applicants (Respondents in IA(C/ACT)/94/KOB/2024) to condone the delay of the 8 days in filing reply affidavit in IA(C/ACT)/94/KOB/2024 in CP(C/ACT)/12/KOB/2023.

Learned Counsel, Mr. Nebil Nizar appears physically on behalf of the Applicants. Learned Authorised representative, CS Ms. Sreepriya Kalarickal appears on behalf of the Respondents through virtual mode and raised strong objection in condoning the delay and sought time to file reply affidavit. Request acceded to, let the same be done within a period of two weeks, after serving copy on the other side.

Counsel for the Applicants is directed to serve copy of the reply filed in IA(C/ACT)/94/KOB/2024 on the Counsel appearing of the Respondents during the course of the day.

List this matter for further consideration on **12.08.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**